

List of operational creditors (Government dues)

Name of the Corporate Debtor: Tudor India Pvt Ltd													Date of commencement of Liquidation- 07/09/2023		List of creditors as on: 25/04/2026	
Sl. No	Details of Claimant		Details of claim		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted (Rs.)	Amount of claim under verification (Rs.)	Remarks, if any				
	Department	Government	Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Whether related party?						% of voting share in CoC			
1	Gujarat VAT/CST	Department of Gujarat State Tax	11-12-2025	73,40,303	12,03,558	Government Dues	No	0	0.00	0.00	6136745.00	0.0	Amount of Claim has been revised by department on 11/12/2025			
2	Hyderabad VAT/CST	Commercial Taxes Department, Telangana	19-04-2024	6,70,766	-	Government Dues	No	0	0.00	0.00	6,70,766	0.0	Department confirmed that no dues are pending vide email dated 08.12.2025			
3	West Bengal CST	Directorate of Commercial Taxes, West Bengal	22-05-2024	42,53,409	-	Government Dues	No	0	0.00	0.00	42,53,409	0.0	Claim is rejected in the absence of the supporting documents despite of various reminders			
4	CGST Department, Gujarat	Central board of Indirect Taxes, Himmatnagar division	11-12-2025	33,25,04,296	22,81,72,008	Government Dues	No	0	0.00	0.00	10,43,32,288	0.0	Amount of Claim has been revised by department on 11/12/2025			
5	GST Department, Kerala	State Goods and Service Tax Department-Kerala	11-12-2025	23,53,679	-	Government Dues	No	0	0.00	6,98,421	16,55,258	0.0	Revised claim filed on 11/12/2025 for which Admitted amount of claim as been set off against amount o/s towards security deposit with department			
6	Excise and Taxation Officer, Punjab	Department of Excise and Taxation, Government of Punjab	21-06-2024	2,46,40,033	-	Government Dues	No	0	0.00	0.00	2,46,40,033	0.0	O/S amount has been settled via settlement Scheme			
Total				37,17,62,486	22,93,75,566				-	-	6,98,421	14,16,88,499	0.0			

Please note that all government dues are Dues beyond 2 years of LCD and will fall under the category of "any remaining debts and dues" per Section 53(1)(f)"